

The Orissa Gazette

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ORISSA ACT XXVI OF 1951

THE ORISSA (SUBORDINATE JUDGES AND MUNSIFS PROCEEDINGS IN MERGED TERRITORIES) VALIDATION ACT, 1951

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AN ACT TO REMOVE DOUBTS AND TO VALIDATE PROCEEDINGS IN
CERTAIN COURTS OF SUBORDINATE JUDGES AND MUNSIFS IN
THE MERGED TERRITORIES OF THE STATE OF ORISSA

WHEREAS it is expedient to remove doubts and to validate
the proceedings in certain courts of Subordinate Judges
and Munsifs in the merged territories of the State of Orissa ;

It is hereby enacted as follows :—

Short title
and commence-
ment.

1. (1) This Act may be called the Orissa (Subordinate
Judges and Munsifs Proceedings in Merged Territories)
Validation Act, 1951.

(2) It shall come into force at once.

Validation
of powers
and proceed-
ings of
Subordinate
Judges and
Munsifs in
merged
territories.

2. Notwithstanding anything to the contrary contained in
any notification issued under section 19 of the Bengal, Agra
and Assam Civil Courts Act, 1887, the powers exercised by the
persons in the local areas specified in column 1 of the Schedule
hereto annexed, whether as Munsifs or Subordinate Judges in
the merged territories of the State of Orissa, during the period
mentioned against each in column 2, and in respect of matters
mentioned in column 3 thereof, after the date of such notifi-
cation shall be deemed to have been validly exercised under
the provisions of the said Act and no proceedings in the courts
of such persons during the said period shall be held to be illegal
or shall be questioned in any court of law.

XII of 1957

SCHEDULE

Name and local area	Date	Nature of civil matters disposed of
1	2	3
1. Sri R. P. Dalvi, Sundergarh area ..	From the 1st January 1948 to the 28th June 1948.	All disposals of civil matters.
2. Sri Suryamani Mahanty, Bonai area	Ditto ..	Ditto
3. Sri Suryamani Mahanty— (a) Bonai and	(a) From the 28th June 1948 to the 15th September 1948.	All disposals of S.C.C. suits.
(b) Pal-Lahara areas ..	(b) From the 28th June 1948 to the 15th July 1948.	
4. Sri Braja Kishore Das, Anandpur area.	From the 28th June 1948 to the 8th September 1948.	All disposals of civil matters.
5. Sri S. C. Pal, Boudh area ..	From the 28th June 1948 to the 2nd August 1948.	Ditto
6. Sri P. Jena, Boudh area ..	Ditto ..	Ditto
7. Sri K. C. Mahapatra, Sonepur area ..	From the 28th June 1948 to the 9th July 1948.	Ditto
8. Sri S. K. Patnaik, Sonepur area ..	Ditto ..	Ditto
9. Sri Haripada Misra, Dhenkanal area	From the 28th June 1948 to the 20th November 1948.	All disposals of S.C.C. suits.